



**NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 26.07.2017.

PRESENT: 1. Hon'ble Member(J) **Shri Ratakonda Murali**
2. Hon'ble Member(T) **Dr. Ashok Kumar Mishra**

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP 70/07	TP 06/16	Hearing	397/ 398	Sharaya M. Hanji & 5 Ors. Vs. Nutan Investments & Trading P. Ltd. & 2 Ors.

SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
1.	B.S. VENKATA NARAYANA 9448250300	Respondent	
2.	Rithika Rk for C. K Nandakumar 42110158	Petitioner	

Counsel for petitioner is present. Counsel for respondent is also present. Counsel for petitioner again requested time to file written submission, though sufficient time is granted to the petitioner from time to time. This matter relates to 2007, if the petitioners fail to appear on the next hearing, then the matter will be decided in accordance with law.

List it on 24.08.2017. No further adjournment will be given.


MEMBER (J)


MEMBER (T)